

if so, the names of the members of the Indian team including officials who participated in the trade talks;

(b) whether India has agreed to export 10,000 tons of high grade manganese ore to North Korea and if so, the guarantee secured by Government to prevent the possibility of the manganese ore finding its way into China as happened with other goods in the past;

(c) the type and quantity of goods offered in return for our ore and the nature of payment agreed upon; and

(d) whether Government realise that by such hush-hush deals we are arming our enemy and sabotaging the defence of the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) Yes, Sir. A list of the members of the Indian Delegation who participated in the trade talks with the DPRK Delegation is placed on the Table of the House. [Placed in Library. See No. LT-513/69].

(b) Manganese ore is one of the exportable items from India to the Democratic People's Republic of Korea under the trade and payments agreement concluded by the exchange of letters on 9th December, 1968. The quantity of Manganese ore to be exported to DPRK would depend upon contracts to be concluded between the concerned enterprises in the two countries. The Agreement specifically stipulates that commodities exchanged between the two countries shall be for consumption in their respective countries and shall not be re-exported.

(c) Lists of exportable and importable items agreed to be exchanged between the two countries are attached to the above mentioned Trade Agreement copies of which are available in the Parliament Library.

(d) The Trade Agreement with the DPRK follows the established pattern of

Trade and Payments Agreements with all those countries with whom India has entered into bilateral rupee payment arrangements. Government do not see in this Agreement any danger to the defence of the country.

Silver Jubilee Celebrations of the Azad Hind Government

4448. SHRI SAMAR GUHA : Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 372 on the 7th August, 1968 and state :

(a) whether Government have since considered the suggestions made in the representation regarding observance of Silver Jubilee Celebrations of the foundation day of the Azad Hind Government;

(b) if so, which suggestions Government have accepted or have not accepted;

(c) the reasons for acceptance of some or rejection of other suggestions; and

(d) the steps taken by Government to implement the suggestions accepted by Government ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) to (d) . A statement indicating the action taken on the various suggestions is laid on the Table of the House. [Placed in Library. See No. LT-514/69].

बर्मा में घिरे हुए विद्रोही नागाओं की सहायता के लिये चीन-बर्मा सीमा के समीप चीन की सप्लाई चौकियां

4449. श्री रघुवीर सिंह :
श्री बाल्मीकि चौधरी ।
श्री प्रविचन :

क्या बंबेसिक-कार्य मंत्री यह बताने की कृपा करेंगे कि ;

(क) क्या यह सच है कि चीन-बर्मा सीमा

के निकट उन विद्रोही नागाओं की सहायता करने के लिए जो भारत लौटते हुए बर्मा में भटक गये हैं कुछ सप्लाइ चौकियां स्थापित की हैं;

(ख) यदि हां, तो सरकार ने इस बारे में बर्मा सरकार की सहायता तथा सहयोग प्राप्त करने के लिये क्या कार्यवाही की है; और

(ग) उम पर बर्मा सरकार की क्या प्रतिक्रिया है ?

बंदेशिक-कार्य मंत्रालय में उप-संज्ञी (श्री सुरेन्द्रपाल सिंह) : (क) बर्मा सीमा के निकट, चीन के यूनान प्रान्त में स्थापित केंद्रों से, छिपे नागा सामान और प्रशिक्षण प्राप्त कर रहे हैं।

(ख) और (ग). लोक-सभा में 27 मार्च, 1968 के तारांकित प्रश्न संख्या 877 के उत्तर और राज्य सभा में 1 अगस्त, 1968 के अतारांकित प्रश्न संख्या 580 के उत्तर की और माननीय सदस्य का ध्यान आकर्षित किया जाता है। भारत और बर्मा सरकार, आपसी हितों के सभी मामलों पर, एक दूसरे से परामर्श लेती हैं। इस प्रकार के परामर्श निरन्तर लिए जाते रहे हैं और वे सन्तोषजनक मिद हुए हैं।

Indian Air Force Planes Used by Ministers During Mid-Term Elections

4450. SHRI GOERGE FERNANDES : Will the Minister of DEFENCE be pleased to state :

(a) whether any Army or Air Force Planes were used by the Prime Minister or any other Minister during the campaign in the mid-term elections in Bihar, U. P., Punjab and Bengal;

(b) if so, the number of occasions those Planes were used and the terms and conditions under which they were used;

(c) whether Government would consider allowing leaders of all political parties to use these Planes for electioneering purposes;

(d) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b) . I, A. F. aircraft were used by the Prime Minister during the campaign in the mid-term elections on 25 occasions. The Prime Minister as the Head of the Government is entitled to use these aircraft even for purposes other than official. For such flights, fares are calculated at commercial rates if the destination is linked by a regular commercial air service or at the rate of Rs. 0.33 per statute miles for each passenger. In addition, detention charges are levied at the rate of Rs. 150/- per hour or part thereof for halts in excess of the first 48 hours.

(c) and (d) . No, Sir. Only the Prime Minister as the Head of the Government is allowed this facility.

Export of Iron Ore

4451. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the total quantity of Iron ore exported from India in the year 1968-69 so far; and

(b) the port-wise shipment of Iron ore during this period ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) The exports of iron ore from India during 1968-69 (from 1-4-1968 to 31-12-1968) were 11.026 million tonnes.

(b) A statement showing port-wise exports of Iron ore from India during the above period is laid on the Table of the House. [Placed in Library. See No. LT-515-'69]